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Title: Need to speed-up the electrification work of railway line on Indore-Dewas-Ujjain Section.

SHRIMATI SUMITRA MAHAJAN (INDORE): Electrification of Indore-Dewas-Ujjain section (80 Km) was sanctioned couple of years back and the entire budget amount for the work was released. The project was to be completed months ago but has been delayed and is not certain when it will take the final shape. The issue of the low progress of the project was raised by me at various occasions and the Members of Parliament from this region have also unanimously raised this issue in the co-ordination meeting with the General Manager Western Railway in the month of June 2010. The work of electrification is being carried out by Kota Unit of Railway electrification works, the reasons assigned for the delay are apparently previous. The latest one is that at two places the track needs to be lowered for which a detail project report and estimate are pending for sanction for about three months. I fail to understand that when after approval of the electrification project a point-to-point survey was carried out somewhere in the year 2006 why another Project report is being asked for. To the best of my knowledge remodeling of the passenger yard at Indore station (Where the track is proposed to be lowered) was carried out earlier in 2003 well before the point-to-point survey was conducted. Needless to say that lowering of the track was nowhere proposed at that time and suddenly it is being argued that the required height at two places is not as per standard and hence the present track needs to be lowered. This is apparently after thought even presuming that there is a need of lowering of track then this could have been done simultaneously with the opening of the project and not at the fag end of the completion of the project. The early completion of this project is more in the interest of the railways than the passengers, as it will reduce congestion at Ujjain, other reason cited for the delay is the modus operandi of the contractor. The contractor could not complete the project in time. The delay in the implementation of the project should be enquired into and the project started without any delay.